

**GOVERNMENT OF INDIA
YOUTH AFFAIRS AND SPORTS
LOK SABHA**

UNSTARRED QUESTION NO:3108
ANSWERED ON:08.12.2009
COMMONWEALTH GAMES
Patil Shri A.T. Nana

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

- (a) whether the Comptroller and Auditor General of India (C&AG) in its report has raised doubts regarding timely completion of Commonwealth Games related projects which are running behind schedule;
- (b) if so, the details of the concerns raised in the C&AG's report;
- (c) the status of construction work of all the projects related to the Commonwealth Games;
- (d) whether taking into account the C&AG's report, the Government has taken any remedial measures for successfully hosting the Commonwealth Games;and
- (e) if so, the details thereof?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF YOUTH AFFAIRS AND SPORTS (SHRI PRATIK PRAKASHBAPU PATIL)

(a) & (b): Yes, Madam.The Comptroller and Auditor General had, in his report, submitted in August,2009, inter-alia indicated "Risk Assessment of Venues". As per the assessment, Dr. S. P. M. Aquatics Complex was at high risk and other 13 Venues were at medium risk. After preparation of the 'Recovery Schedule' for development/renovation of Competition Venues, all these Venues will be completed well in time for the Commonwealth Games.

(c) to (e): The work on all the Competition Venues is progressing at a rapid pace. Recovery Plans have been worked out, wherever required, which inter-alia, includes increase in the number of Supervisory Staff & Labour, Increase in working hours, deployment of additional machineries, close monitoring and procurement of critical & special items to complete the work within the revised targets.. All the venues would be available for the scheduled test events as per the revised schedules. Various matters related to successful organization of the Commonwealth Games including progress of work for each Venue is being monitored/reviewed every week, by the Committee of Secretaries and the Group of Ministers.